

raw materials, components and consumables etc. These categories of importers will now have to follow Exim Scrip route for meeting their import requirements of above items.

[*Translation*]

**Opening of Bridge on Gomati River
Near Chandvak in Uttar Pradesh**

7027. SHRI RAM BADAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to open to traffic the newly constructed bridge on Gomati river near Chandvak on Varanasi-Gorakhpur National Highway in Uttar Pradesh;

(b) if so, when;

(c) if not, the reasons therefor;

(d) whether the Government have received some complaints about the use of sub-standard material in the construction of the said bridge; and

(e) if so, the action taken or proposed to be taken against the persons found guilty?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Constitutionally this Ministry is responsible for development and maintenance of National Highways only. All other roads are essentially the responsibility of the State Governments/Union Territories concerned. The bridge in question does not fall on any National Highway but on a State road. Therefore the Government of Uttar Pradesh is

primarily responsible for its construction and opening to traffic.

(b) to (e). Does not arise.

Income Tax Collection from Government Employees

7028. SHRI RAM NARAIN BERWA: Will the Minister of FINANCE be pleased to state:

(a) the total number of Government employees who have paid income tax during the last three years and the amount of income tax collected from them year wise; and

(b) the total amount of Income tax collected by the Government during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR)

(a) The amount of income-tax collected by way of deduction of income tax at source from the salary of Government employees during 1988-89, 1989-90 and 1990-91 was Rs. 228 crores, Rs. 241 crores & Rs. 216 crores respectively. The Central Board of Direct Taxes does not compile separate data regarding the number of Government employees who have paid Income-tax. The information will have to be collected from assessing officers and ITOs (TDS Circles spread all over the country. This will involve considerable time and effort, which will not be commensurate with the results sought to be achieved.

(b) The Income-tax collection (including corporation tax collection) during the last three years was as follows:

<i>Year</i>	<i>Total amount of Income-tax collected (Rupees in Crores)</i>
1988-89	8,648
1989-90	9,722
1990-91	10,691

[English]

Coast Guards

7029. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of DEFENCE be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "Raised eyebrows at Coast Guard's methods of seizure" appearing in the Economic Times dated August 7, 1991;

(b) if so, the details thereof;

(c) whether any enquiry has been conducted into the whole affair;

(d) if so, the outcome thereof; and

(e) the steps taken by the Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) Yes, Sir.

(b) to (e). On the night of 24th-25th July 1991, an unlit vessel was sighted by CG ship "Veera", while on an anti-smuggling patrol, south of Bombay. The representatives of Directorate of Revenue Intelligence (DRI) were on board this ship. This unlit vessel was pursued by CGS Veera and ordered to stop,

but the former resorted to firing. In response, CGS Veera had to engage the craft with 40/60 mm gun, which resulted in its sinking. On rummaging by DRI, contraband silver valued at Rs. 6.87 crores and 3 dead bodies were recovered from the sunken vessel. The vessel was a Pakistani vessel named 'Lucky' and was manned by Pakistani crew and fitted with sophisticated navigation/communication equipment.

During the engagement, some stray shots fired by CGS Veera appear to have ricocheted off the water and landed in the adjoining coastal areas, resulting in minor injuries to 4 persons.

Subsidies for Public Utility Services in Delhi

7030. SHRI RAM KAPSE: Will the Minister of FINANCE be pleased to state:

(a) whether the per capita income in Delhi is the highest in the country;

(b) if so, the details thereof;

(c) whether the various public utility services in Delhi are highly subsidised;

(d) if so, the reasons therefor;

(e) whether it is proposed to cut down the various subsidies ; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) and (b). Yes, Sir. A Statement is enclosed.

(c) and (d). The major public utility services in Delhi being given assistance are the Delhi Transport Corporation, the Delhi Milk Scheme and the Badarpur Thermal Power Station. Assistance is provided to the Delhi